

**No.B.13021/101/2020-DMR/Pt-III**  
**GOVERNMENT OF MIZORAM**  
**DISASTER MANAGEMENT & REHABILITATION DEPARTMENT**  
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*Aizawl, the 20<sup>th</sup> of July, 2020*

**NOTIFICATION**

Ministry of Home Affairs' Order No.40-3/2020-DM-I(A) dated 29.06.2020 dungzuiin Mizoram Sawrkar pawhin inkharkhip burna chu tlema thlah zalen deuhin Order dated 30.06.2020 a ti chhuak a. Ni 25.05.2020 atanga thlawhna service te chhonzawm anih bakah State chhunga veivah khapna-te hlih anih takah chuan mipui tan zin veivah pawh a lo awlsam chho leh ta a. Hei avang hian State pawn atanga lo lut leh Mizoram mi leh sa zin chhuaka lo haw leh te pawh an thahnem chho zel a ni. Chutih rualin Mizoram mi leh sa State pawna tangkhang te pawh lak luh kim thawkhat an ni ta bawk a. Chuvangin, hnathawhna leh mimal tul thila State chhunga rawn lut leh zin chhuaka lo let leh te quarantine leh an hriselna enfiawhna kawnga Sawrkar a insenso reng chu tul tawh lova hriat ani. Chuvangin, **he thu chhuah ni atanga thu leh awm hma** chu State pawn atanga Mizoram rawn lut te chuan an quarantine leh test senso chu an intum ve tawh anga, a kalphung tur erawh chu hetiang hi ani ang:

**Category A**

Mizoram mi leh sa, State pawna hna nghet ni lo thawk (migrant worker a chhiar), an hna atanga an thlawn avanga la tangkhang, **31.07.2020** ral hma-a Mizorama lo haw te; tin, chhan dang vanga COVID-19 lockdown hma atanga Mizoram pawna awm, **31.07.2020** ral hma-a Mizorama lo haw, sum leh paia harsatna tak tak nei, Deputy Commissioner te'n an hriatpuite leh inentira zin chhuak (medical referred case) te erawh chu he Order hian a huam lovanga, Sawrkar quarantine facility-a awm te enkawl dan kal mek anga enkawl an ni ang.

**Category B**

Hei hian Mizoram mi leh sa leh hnamdang, Mizoram chhunga cheng te zawng zawng a huam ang. Heng mi te hi a tlem berah ni 14 (sawm leh pali) chhung Sawrkar quarantine facility buatsaih ah an awm anga, an thlen man, ei leh in leh COVID-19 test-na man zawng zawng chu anmahni emaw an sponsor (hnamdang, ILP mamawh tan) ten a hnuaia tarlan ang hian an chawi ang.

Sl No	Chawi tur (mi pakhat tan)	Chawi zat tur	Remark
1	Ei leh in man @ Rs. 300 per day	Rs. 4,200	
2	Thlen man (rent) per bed per day		
	(a) Deluxe @ Rs. 500/bed/day	Rs. 7,000	DC te'n an district theuh ah a remchan dan angin quarantine facility chu an ruahman ang.
	(b) Standard @ Rs. 200/bed/day	Rs. 2,800	
(c) Ordinary @ Rs. 100/bed/day	Rs. 1,400		
3	COVID-19 test na man	H&FW Department rate siam angin.	

Quarantine facility-a an luh dawnin ni 14 chhung ei leh in leh riah/thlen man chu Deputy Commissioner hnenah an pe lawk tur a ni.

### **Category C**

Hei hian Mizoram pawn lam mi, an hnathawhna avanga lo zin ngai te, Central Sawrkarin official duty-a a rawn tirh te leh Mizoram Sawrkar, company, pawl leh mimal te'n an mamawh avanga mithiam bik an chah chhuah, hun rei lo te cham tura rawn zinte a huam ang. Sawrkarin an awmna tur bik hotel emaw thlenna dang a ruahman chauhah an thleng thei anga, an thlen man leh ei leh in man, veivahna leh test-na man te chu anmahni emaw, anmahni chah chhuaktu te'n an tum ang.

Quarantine facility an thlen veleh COVID-19 test an paltlang anga, an negative chauhin an rawn kal chhan hna chu an thawk tan thei ang. An cham chhungin an tlawh tur site/office ruat lawk ah chauh kal phalsak an ni anga, hmundanga veivah leh midang nena intlawhpawh erawh phalsak an ni lovang. An thlenna hmun ruat atanga an tlawh tur hmuna an veivahna tur lirthei chu a hranpain anmahni chah chhuaktu te'n Deputy Commissioner rawn chungin uluk takin an ruahman anga, an mahni duhthu-a lirthei lo ruahman ve a rem lovang.

### **Category D**

Hei hian hmasawanna ruhrel siam hna (infrastructure development project) kal lai avanga Public Sector Undertaking, construction company leh contractor ten Mizoram pawn lam atanga hnathawktu tur an chah chhuahte a huam ang. Hemi category hnuaia mite chu an hnathawhna hmunah in quarantine-na tur remchang a awm anih chuan an awmna Deputy Commissioner te hriatpuinain ni 14 chhung an in quarantine ang. Amaherawhchu, an in quarantine dan te, a hunchhung an vawn chungchang leh an hmunhma an tih thianghlim dan chungchangah Sawrkarin Standard Operating Procedure (SOP) hrang hrang a duan te chu Deputy Commissioner leh Health & Family Welfare Department te'n an hrih hria anga, an zawm leh zawm loh chu uluk takin an endik thin ang. Quarantine facility siam nana senso zawng zawng chu, an ei leh in leh COVID-19 test-na man tiamin, anmahni enkawltu company emaw a contractor te'n an tum ang. In quarantine-na tur hmunhma leh building te an nei remchang lo anih chuan Category 'B' ang hian quarantine tur an ni ang.

### **Category E**

Mahni senso-a nuamsa deuh zawka ni 14 chhung quarantine-a awm duh te chu he category hian a huam ang. An awmna tur hotel emaw thlenna dang Deputy Commissioner te'n an ruat lawkah chauh an awm thei anga, an thlen man leh ei leh in man chu Deputy Commissioner te'n hotel/thlenna nei tute be rawn lawkin an fix ang. Heng hotel/thlenin te hian mikhual dang an thleng thei lovang a, an hotel an tih thianghlim dan tur te, mikhual an enkawl dan tur leh an hnathawk/staff te zawm tur kaihhruaina Sawrkarin a siam zawng zawng te chu khauh takin an zawm tur a ni.

### **Lengpui airport atanga in lam dan chungchang**

Thlawhna-a Lengpui airport rawn thleng te reng reng chu, Aizawl-a tawp tur an ni emaw district dang la pan zel tur an nih pawhin, Sawrkarin lirthei a ruahman (empanelled taxi/rented car) emaw anmahni motor, uluk taka driver

nenai indaidanna siam-ah te chauh lam theih an ni ang. An chuan man (fare) erawh chu Deputy Commissioner, Aizawl in rate a siam angin passenger in a tum ang. An thlenna tur quarantine facility emaw district dang la pan zel tur, Aizawl-ariah lailawk ngai te tan Transit Quarantine Facility an thlen hma chu khawiah mah an ding khawtlai tur ani lovang.

#### **Hriattur tul dang**

Quarantine facility chi hrang hrang tarlan taka thleng te zingah COVID-19 kaia rinhleh an awm chuan duty te emaw medical helpline 102/0389-2323336/0389-2318338 ah a rang thei ang berin an in report tur a ni.

Quarantine-a awm zawng zawng te chu an chhuah hma-in an hriselna enfiah ani anga, COVID-19 an vei lo tih finfiahna result tel lo chuan an chhuak thei lovang.

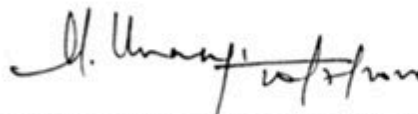
**Sd/-LALNUNMAWIA CHUAUNGO**

Chief Secretary, Mizoram &  
Chairman, State Executive Committee  
State Disaster Management Authority, Mizoram

**Memo No.B.13021/101/2020-DMR/Pt-III : Aizawl, the 20<sup>th</sup> of July, 2020**

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1. Secretary to the Governor, Mizoram.
2. P.S. to Chief Minister, Mizoram.
3. P.S. to Deputy Chief Minister, Mizoram
4. P.S. to Speaker, Mizoram
5. P.S. to Ministers/Ministers of State/Dy Speaker/Dy Govt. Chief Whip/Vice-Chairman, State Planning Board, Mizoram
6. Sr. P.P.S to Chief Secretary, Govt. of Mizoram.
7. P.S. to Addl. Chief Secretary, Govt. of Mizoram.
8. Director General of Police, Mizoram.
9. All Administrative Heads of Department, Government of Mizoram.
10. Commissioner & Secretary, Mizoram Legislative Assembly.
11. Secretaries of all Constitutional & Statutory Bodies, Mizoram.
12. All Heads of Department, Government of Mizoram.
13. All Deputy Commissioners, Mizoram.
14. All Superintendents of Police, Mizoram.
15. Executive Secretary, LADC/MADC/CADC
16. Director, Information & Public Relations for wide publicity.
17. Controller, Printing & Stationery with 5(five) spare copies for publication in the Mizoram Gazette.
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**(Dr. MALSAWMTLUANGA FANCHUN)**

Under Secretary to the Govt. of Mizoram  
Disaster Management & Rehabilitation Department.